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The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2022 (*Amendment of the Schedule*)

DR. DNV SENTHILKUMAR S. (DHARMAPURI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.

माननीय सभापति : प्रश्न यह है:

?कि संविधान (अनुसूचित जनजातियां) आदेश, 1950 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।?

प्रस्ताव स्वीकृत हुआ।

DR. DNV SENTHILKUMAR S.: Sir, I introduce the Bill.

HON. CHAIRPERSON: Item No.75, Shri Mahesh Sahoo;

Item No.76, Shri D.M. Kathir Anand;

Item No. 77, Shri Ritesh Pandey.

13.48 hrs